

The Deputy Minister of Community Development, Panchayati Raj and Co-operation (Shri Sham Dhar Misra): (a) and (b). The Minister for Food and Agriculture will lay on the table of the Sabha necessary information as soon as it is available.

(c) No, Sir, Government had recently set up a Committee on Co-operative Credit and a Working Group on Co-operative Farming. The reports of the Committee and of the Working Group as well as decisions of Government thereon had already been laid on the table of the Sabha. Steps are now being taken to implement these decisions.

Promotion of Commercial Clerks on Howrah Division

3290. { Shri Mohammad Elias;
Shri Dinen Bhattacharya:

Will the Minister of Railways be pleased to state:

(a) whether it is a fact that in the Howrah Division of the Eastern Railways many Commercial Clerks have not been promoted even after completion of 18 years of service; and

(b) if so, the reason therefor?

The Deputy Minister in the Ministry of Railways (Shri Shahnawaz Khan): (a) and (b). Information is not readily available and will be laid on the table of the Sabha.

Promotion of Commercial Clerks on Railways

3291. { Shri Mohammad Elias;
Shri Dinen Bhattacharya:

Will the Minister of Railways be pleased to state:

(a) whether it is a fact that after re-grouping of the Railways all Zonal Railways are to follow an identical policy of promoting commercial clerks;

(b) whether it is a fact that the promotion of these commercial clerks is on the basis of seniority;

(c) whether it is also a fact that the Eastern Railway authorities follow a different policy; and

(d) if so, the details thereof?

The Deputy Minister in the Ministry of Railways (Shri Shahnawaz Khan): (a) to (d). Information is not readily available and will be laid on the table of the Sabha.

Legal Action Against Person for Supply of Fertilizers

3292. **Shri A. K. Gopalan:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that some people have been arrested in Bombay in connection with the supply of fertilizers by their firm;

(b) whether any charges have been framed and case is proceeding against them; and

(c) if so, at what stage are the proceedings?

The Minister of State in the Ministry of Food and Agriculture (Dr. Ram Subhag Singh): (a) Yes.

(b) and (c). The matter is still under police investigation.

चम्बल परियोजना में मस्टर रोल का गायब हो जाना

३२९३. श्री बैरवा : क्या सिचाई और विद्युत मंत्रा यंत्रालय को कृपा करेंगे कि :

(क) क्या चम्बल परियोजना में १९६० फरवरी को डिस्ट्रीब्यूटरी संख्या १ में १८७८ मपवे की कोई मस्टर रोल गायब हुई है ; और

(ख) यदि हां, तो उसके बारे में सरकार ने क्या कदम उठाये हैं ?

सिचाई और विद्युत मंत्रालय में राज्य-मंत्री (श्री अल्लमसेन) : (क) तथा (ख). चम्बल परियोजना, कोटा में फरवरी १९६० में डिस्ट्रीब्यूटरी डिवीजन संख्या १ में १८७८.